## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1233 TO BE ANSWERED ON THE 9<sup>TH</sup> FEBRUARY, 2021

## AGRI-MARKET INFRASTRUCTURE FUND SCHEME

1233. SHRI VISHNU DAYAL RAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the Agri- Market Infrastructure Fund (AMIF) Scheme aimed at providing loans at lower rates to facilitate the transformation of Haats into Grameen Agricultural Markets (GrAM);

(b) whether it is true that no State/ UT has submitted proposals under the said scheme; and

(c) if so, the reasons therefor and the corrective measures taken/being taken by the Government thereon?

## ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government had approved an Agri-Market Infrastructure Fund (AMIF) with a corpus of Rs. 2000 crore for developing and upgrading agricultural marketing infrastructure in the Grameen Agricultural Markets (GrAMs) and Agriculture Produce Market Committee (APMC) Markets.

Government had circulated the Scheme Guidelines to the States/Union Territories (UTs) for submission of proposal under the Scheme. To achieve above objective NABARD has setup AMIF fund of Rs. 2000 crore. State may avail loan from NABARD on recommendation of their proposal/DPRs by Department of Agriculture, Cooperation and Farmer Welfare. Interest Rate to State will be Current market borrowing rate by NABARD plus 0.6% handling charges by NABARD minus fixed interest subvention of 3% by DAC&FW.

It is demand driven scheme. States are being persuaded to submit the proposal/DPRs to avail the assistance under this scheme. So far, State Government of Gujarat has submitted proposal for upgradation of agricultural marketing infrastructure in 133 APMCs.

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